

11.34 hrs.

MANAGING COUNCIL BILL*

Shri Ram Kishan Gupta (Hissar): Sir, I beg to move for leave to introduce a Bill to set up Managing Councils in industrial concerns for participation of labour in management.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to set up Managing Councils in industrial concerns for participation of labour in management."

The motion was adopted.

Shri Ram Kishan Gupta: Sir, I introduce the Bill.

INVESTIGATION COMMISSION BILL*

Shri Ram Kishan Gupta (Hissar): I beg to move for leave to introduce a Bill to provide for the appointment of an Investigation Commission for enquiring into complaints of corruption against public servants or public men and for matters connected therewith.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for the appointment of an Investigation Commission for enquiring into complaints of corruption against public servants or public men and for matters connected therewith."

The motion was adopted.

Shri Ram Kishan Gupta: I introduce the Bill.

SUBSIDIARY BANKS MERGER BILL*

Shri Ram Kishan Gupta (Hissar): I beg to move for leave to introduce a Bill to merge all subsidiary banks with State Bank of India.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to merge all subsidiary banks with State Bank of India."

The motion was adopted.

Shri Ram Kishan Gupta: I introduce the Bill.

TREASON BILL*

श्री यशपाल सिंह (देहरादून) : श्रीमन्, मैं प्रस्ताव करता हूँ कि राजद्रोह के दोगी पाये जाने वाले व्यक्तियों को दण्ड देने तथा तत्संबन्ध विषयों का उपबन्ध करने वाले विधेयक को पेश करने की अनुमति दी जाय।

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill to provide for punishment to persons found guilty of treason and matters connected therewith."

The motion was adopted.

श्री यशपाल सिंह : मैं विधेयक प्रस्तुत करता हूँ।

INDIAN PENAL CODE (AMENDMENT) BILL*

(Amendment of sections 405 and 406)

Shri Ram Kishan Gupta (Hissar): I beg to move for leave to introduce

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